

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 181 OF 2017

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

**Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)**

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Versus

BSES-Rajdhani Power Ltd

.... Respondent(s)

Counsel for the Appellant(s) : M.G. Ramachandran, Sr. Adv.
Ranjitha Ramachandran
Anushree Bardhan
Shubham Arya
Tanya Sareen

Counsel for the Respondent(s) : Raj Bahadur Sharma
Mohit Mudgal for R-1 & R-2
Rajiv Yadav for R-5
Mr. Ravin ubey for R-6

ORDER

List the matter for hearing on **16.01.2020**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK